Filing Under Clause (ca) of Sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016

Amount in Rupees

		Summa	ary of claims received		Summary of claims adm	nitted	Amount of				
Sr. NO.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted *	% Share in Total amount of Claims Admitted	contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors	-	=	-	=	=	ı	-	ē	Annexure -1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	Annexure -2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	55,045,410.01	1	52,893,757.06	100%	NIL	2,151,652.95	2,151,652.95	Annexure -3	Claim Provisionally admitted for Rs.5,28,93,757.06/ Clarification saught in respect of the amount of claim not admitted for Rs 21,51,652.95.
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	Annexure -4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	Annexure -5	
6	Operational creditors (Employees)	-	-	-	=	-	-	-	=	Annexure -6	
7	Operational creditors (Government Dues)	1	278,664,971.00	1	278,664,971.00	0	NIL	Nil	NiL	Annexure -7	The claim is provisionally admitted Subject to information received from the suspended magagement.
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	220,577,744.65	1	161,812,984	0		5,87,64,760/-	Nil	Annexure -8	The claim of principal amount is provisionally admitted and interest amount under verification subject to provide written documents
9	Other creditors, if any, (other than financial creditors and operational creditors)	ı	-	ı	-	-	-	-	-	Annexure -9	
	Total	3	554,288,126	3	493,371,712	100%	-	2,151,653	2,151,653		
* Note:-	Claims are Provisionally Admitted										

					Name of the	corporate debtor: M/	S Delhi Mobile N	A Mate Private Limited;	nnexure-1 Date of commenceme	nt of CIRP	: 10.09.2024;	List of creditor	rs as on: 24.11.2024			
		List of Secured Financial Creditors belonging to any class of creditors (Amount in ₹)														
				Details of	f claim received			Details of claim adm	nitted							
Sr.	No	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off		Amount of claim under verificati on	Remarks, if any
1									Not Applicable							
	1	Total							-					-	-	

				Name o	of the corporate					of commencement of CIRP: 1	10.09.2024; List of creditors as on: 24.11.2024.			
						List of U	nsecured Finar	icial Credi	itors belongi	ing to any class of creditors	(Amount in ₹)			
		Details of c	laim received			Details of claim adn	nitted							
Sr. No Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
	Not Applicable													
Total														

						Name	e of the corporate	debtor: M/s Delhi Mobi		Annexure-3 ; Date of com	nencement of C	CIRP: 10.09.2024; List of cre	ditors as on: 24.11.2024.			
	List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹) Details of claim received Details of claim admitted															
Si	r. No	Name of creditor	Identification No.	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	% of voting share in CoC		Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any		
		Indian Bank	N.A	22 00 2024	55.045.410.01	53 003 555 04		55.045.410.01	55.045.410.01	No	1000/	NII.	NI.	2151 (52.05		Claim Provisionally admitted for Rs.5,28,93,757.06/ Clarification saught in respect of the amount of claim not admitted for Rs
F	1	Indian Bank	N.A	23.09.2024	55,045,410.01	52,893,757.06	Secured	55,045,410.01	55,045,410.01	No	100%	NIL	NIL	2,151,652.95	2,151,652.95	21,51,652.95.

		N	ame of the cor	porate debtor: N	M/s Delhi Mobile	Mate Pr	ivate Limit	Annexure-4 ed; Date of com	menceme	ent of CIRP:1	0.09.2024; List (of creditors as on	: 24.11.202	24.
	List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)													
Sr. No	Name of creditor	Identification No.	Details of c	laim received			Details of c	laim admitted			Amount of	Amount of any	Amount	Amount of claim
			Date of receipt	Amount claimed	Amount of claim	Nature	Amount	Amount covered	Whether	% of voting	contingent claim	mutual dues, that	of claim	under verification.
			·		admitted	of claim	covered	by guarantee	related	share in CoC		may be set- off	not	
							by security		party?				admitted	
							interest							
	Not Applicable													
	Total													

			Name of the	he corpo	rate debtor: M/s	s Delhi Mo	bile Mate P		nexure-5 Date of comme	ncement of (CIRP: 10.09.2024;	List of creditors as on: 2	4.11.2024.		
							List of	Operational credi	tors (Workme	n) (Amount i	in ₹)				
			Details of claim	received			Details of	f claim admitted							
Sr. No	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
	Not Applicable														
	Total														

						Name of the	e corporat	e debtor: M	I/s Delhi Mo			Annexure-6 nited; Date of commenceme al creditors (Employees) (Ar	ent of CIRP: 10.09.2024; List of creditors as on:	24.11.2024.		
Sr.	. No	No. Name of creditor No. Name of creditor Identification No. Date of receipt Claim admitted Varieties In Correct Claim admitted Claim admitted Varieties In Correct Date of Co														
			i							Not	t Applicable					
		Total														

_																
									Annexure-7							
		Name of the corporate debtor: M/s Delhi Mobik Mate Private Limited ; Date of commencement of CIRP: 10.09.2024; List of creditors as on: 24.11.2024. List of Operational creditors (Government Dues)(Amount in 3)														
								erational credite	ors (Governn	nent Dues)(A	mount in ₹)					
			Details of	f claim received			Details of claim admitted									
Sr.	No Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
1	GSTO-Ward-45 Department of Trade & Taxes		26.09.2024	278,664,971.00	278,664,971.00	Statutotry Dues	NIL	NIL		NIL	NIL	NIL	Nil		The claim is provisionally admitted Subject to information received from the suspended magagement.	

					Name of the	corporate debt	or: M/s Delhi Mo	bile Mate Priv	vate Limi	Annexure ted ; Date of		.09.2024; List of creditors as on: 24.11.2024.			
	T		Details of	claim received			of Operational co Details of claim a		r than W	orkmen and	Employees and Government	Dues) (Amount in ₹)			
Sr. No	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by	Whethe r related party?	voting share in	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	M/s Vision Communications	N.A	06.11.2024	220,577,744.65	161,812,984	Operational Creditor	NIL	NIL	N.A	NIL	NIL	NIL	0.00	58,764,760.65	06.11.2024.The claim has provissionally admitted
	Total														

						Name of the co	rporate d	ebtor: M/s Dell	hi Mobile M	Aate Priv		nnexure-9 Date of commencement of	CIRP: 10.09.2024; List of creditors as on: 24.	11.2024.		
											List of Oth	er Creditors, if any,				
Details of claim received Details of claim admitted																
Sr	No N	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
	Not Applicable															
Total Total																